

**Damage to crops due to cyclone Nilam**

1304. DR. K.V.P. RAMACHANDRA RAO:

SHRI JESUDASU SEELAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the cyclone Nilam and other depression have severely affected the crops in Andhra Pradesh;

(b) if so, what is the estimated loss in the State; and

(c) what steps are proposed to be taken to help the State and the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes Sir, As per the information received from the Government of Andhra Pradesh, 7.73 lakh ha. of agriculture crop area and 0.51 lakh ha. horticulture crops area with an estimated loss of Rs. 1608.48 crore and Rs. 102.09 crore respectively have been affected due to cyclone 'Nilam' in the State.

(c) The State Government concerned is primarily responsible for undertaking relief measures at ground level in the wake of notified natural calamities including cyclone, out of the corpus of State Disaster Response Fund (SDRF), in accordance with items and norms approved by the Government of India. As per the existing scheme of SDRF the financial assistance in the wake of notified natural calamities including cyclone, is for immediate relief. This fund is readily available with the States to meet relief expenditure of immediate nature in accordance with the approved items and norms of assistance. The extant norms *inter-alia* provides for assistance to the farmers for damage to crops in the form of Agriculture Input Subsidy. In addition to regular schemes of crops damage, the farmers are also entitled for compensation under the National Agricultural Insurance Scheme of the Ministry of Agriculture, which is implemented by the State Government.

Additional financial assistance is supplemented from the National Disaster Response Fund (NDRF), on receipt a memorandum, from the State Government in accordance with the laid down procedure.

**Naming of police modernization fund/scheme in the name of Sardar Patel**

1305. SHRI MANSUKH L. MANDAVIYA:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of HOME AFFAIRS be pleased to state: